

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1597/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE PARTIES: Saicon Steels Pvt. Ltd.

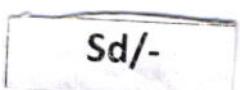
SECTION OF THE COMPANIES ACT: I & BC Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|-------------|-------------|---|
| 1 | Navin Arora | Advocate |  |

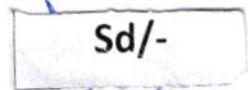
ORDER

CP No.1597/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 7.2.2018.

 Sd/-

V. NALLASENAPATHY
 Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)